

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 36 OF 2018

Dated: 22nd October, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. Ravindra Kumar Verma, Technical
Member(electricity)

In the matter of:

The Tata Power Company Limited (Distribution) Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : Amit Kapur for A1
Apoorva Misra for A1
Kunal Kaul for A1
Malcolm Dinyar Desai for A1
Abhishek Ashok Munot for A1

Counsel for the Respondent(s) : Parinay Deep Shah for R2
Ravi Parkash for R3
Samir Malick for R3
Raheel Kohli for R3
Nitish Gupta for R3
Farman Ali for R3

ORDER

List the matter for hearing on **23.01.2020.**

**Ravindra Kumar Verma
Technical Member(electricity)**

**Justice Manjula Chellur
Chairperson**

MK